(a) whether Government's attention has been drawn to the detailed research study and findings contained in "Operation Flood, Development or Dependence' brought out by Centre fo Research and Development, Bombay (CITE PUBLICA-TION) making an analysis of Operation Flood I and II pojects;

(b) whether Government are aware that during the last 4 years there have been about 200 detailed articles apart from Books entitled 'Milk Muddle' by Bharat Dogra and 'Milking Whom' by Rome Declaration Group, all indicating serious failure and gross imbalances in Dairy Projects; and

(c) whether Government are aware that Government'g top Dairy Experts both Central and States are of the same views and if so, what corrective steps Government have taken to and this monolithic mis-management which has caused failure of milk production, dependence on imports of gifts and Experts and destruction of local expertise?

THE MINISTER OF STATE IN THE MINISTRIES OF AGRICULTURE AND RURAL DEVELOPMENT (SHRI R. V. SWAMINATHAN): (a) to (c) Government's attention has been drawn to the CITE PUBLICA-1SON 'Operation Flood, Development or Dependence' brought out by Centre for research and development, Bombay.

While the progress and achievements of Operation Flood have been generally satisfactory, Government axe aware that there has been criticism of some aspects of the project.

Where, the estimated milk produc, tion during the year 1971-72 was of the order of 22.50 million tonnes, the provisionally estimated milk production during 1980-81 ig 31.50 million tonnes. The anticipated achievement during 1981-82 is 33.00 million tonnes and the targeted production during 1982.83 is 34.6 million tonnes. Though the overall milk production in the country has increased progressively, it has."".owever, not been able *to* keep pace with the growing demand in the country.

The receipt of gift commodities *is* jinked up with the implementation of Operation Flood I and II Projects as the funds generated through sal_e of gift commodities to the dairies are being utilised a_s resources for implementation of the projects. The assignment of foreign experts under UNDP programme and FAOJ_s funds-in-trust arrangements is for specific purpose and programme. The foreign experts will train the local counterparts,

GCMMF Dairies at Mehsana, Baroda, etc.

2361. SHRI G. C. BHATTACHARYA; Will the Minister of AGRICULTURE be pleased to state.-

(a) whether Government are awaie that GCMMF Dairies at Mehsana, Anand, Baroda, Surat etc. have been selling milk in about 5 milk tankers daily for surreptious re-sale in Bom bay city etc.;

(b) whether it i_s a fact that GCMMF, despite the massive assist ance received from Government con tinues to sell its products through private'.firms;

(c) whether Go^{r} ernment are aware that the above i_s a part of a game of vested interests in the name of Cooperatives to help certain individuals with Government support;

(d) whether Government are aware that closing down of the Dairy Equipment Cori (oration by the Chairman of GCMMF in his capacity as Chairman of Dairy Board, was intended to help multinationals and private interest; and

(e) whether in vie_w of the total failure of Dairy Projects, Government propose to reorganise it?

THE MINISTER OF STATE IN THE MINISTRIES OF AGRICULTURE AND RURAL DEVELOPMENT (SHRI R. V. SWAMINATHAN): (*) The GCMMF Dairies have been selling

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milk directly jn Bombay city since the Cooperatives have the freedom to market milk or any other product which they handle in any part of the country in competition with the private traders. GCMMF through its members dairies has been supplying milk to the Greater Bombay Milk Scheme for over 30 years. The GCMMF have also been supplying milk to Delhi, Calcutta, Ahmedabad and to many consumer Cooperatives in Gujarat. The surplus milk is converted into products and whenever there are problems of disposal of aU the milk collected by the Cooperatives in Gujarat, th* GCMMF supplies m'lk to various private parties in Bombay city in order to realise the^N benefit of Bombay's

higher milk price for the milk producers' in Gujarat so ihat the private middlemen do not procure milk from Gujarat at unremunerative price and/or migration of animals to Bombay does not take place.

(b) GCMMF handles distribution of the products manufactured by its member dairies through an All India network of 13 branches and makes th© product available to approximate ly 1 lakh outlets in over 3000 towns. The distribution is carried out through strategically the located dealership firms who provide efficient selling services. The State Governments/ Civil Supplies Federations are being allocated 20 per cent of the supplies made to each State.

(c) The sales arrangement by producer co-operatives has to be efficient and there is no question of vested interest in the sales arrangement.

(d) The Dairy Equipment Factorj was »0t established by the Indian Dairy Corporation. The Industrial Licence obtained by the Indian Dairy Corporation for establishment of a Dairy Equipment Manufacturing Factory was transferred to Hindustan Machine Tools Ltd., a public sector undsrtaking. The H.M.T, factory has been esfabi'shed at Aurangabad in Maharashtra and has commenced production. Multi-nationals and private interests hav not been helped, as the licence has teen transferred to to Questions

a reputed public sector undertaking in the country.

(e) There is no proposal at present under consideration of the Government for reorganisation.

Taking over of Textile Mill by the Dairy Board

2362. SHR'x G. C. BHATTACHARYA: Will the Minister of AGRICULTURE be pleased to state;

(a) whether Government are -'ware of the taking over of a Textile Mill by the Daily Board and GCMMF which have a Common Chairman (Times of India 3-8-1982) and if so, whether this has approval of PIB, Planning Commission and the Cabi net and if so, the details of the Gov ernment decision;

(b) whether it is a fact that the Dairy Board, a registered Society is debarred from commercial operations and it was for these reasons that Go vernment set up Dairy Corporation in 1969;

(c) whether Government have per mitted or proposa to allow aU such Development Boards to handle all the items a_s they desire as in the case of Dairy Board;

(d) whether Government propose to appoint Dairy Board as a canalising agsney for imports of EEC products and planning of their disposal on a globed basis; and

(e) whether Government have plans to fix a minimum fee in foreign exchange for this purpose to overcome its dwindling foreign exchange re serves?

THE MINISTER OF STATE IN THE MINISTRIES OF AGRICULTURE AND RURAL DEVELOPMENT (SHRI R. V. SWAMINATHAN): (a) No Cotton textile Mill has oeen taken over by Naional Dairy Development Board or GCMMF.

(b) National Dairy Development Board is undertaking activities i»